

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3136
ANSWERED ON:12.08.2010
ALLOTMENT OF PETROL DIESEL LPG DEALERSHIP TO MPS
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether there is any restrictions for allotment of dealerships of petrol/ diesel to spouses and children of Members of parliament;
- (b): if so, the reasons therefore; and
- (c): the corrective action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): As per the extant guidelines, there is no restriction for allotment of retail outlet dealerships/LPG distributorships to spouses and children of Member of Parliament provided they meet the applicable eligibility criteria such as minimum age, educational qualification, multiple dealership norms, etc. as specified in the dealer/ distributor selection guidelines of the public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC).